BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER FIRST APPELL ATT AUTHORITY

FIRST APPELLATE AUTHORITY (Under Section 19 of RTI Act, 2005) Ministry of Law & Justice Department of Legal Affairs Room No. 406-B 'A' Wing Shastri Bhawan, New Delhi – 110001

Appeal No. 23(92)/2012 - IC

IN THE MATTER OF:

Shri Sant Ram Singh Verma, Advocate 30, Patel Law Chamber, Civil Court, Meerut

Appellant

Versus

Central Public Information Officer Ministry of Law & Justice Department of Legal Affairs Shstri Bhawan, New Delhi-110001

Respondent

Date of Hearing: 09.08.2012

Present:

- 1. Shri Sant Ram Singh Verma, Advocate in person, the Appellant.
- Shri Nirmal Singh, Director/CPIO, Ms. Asha Sota, CAPIO, Shri Jagdish Kumar, SO (Imp. Cell), D/o Legal Affairs, for and on behalf of D/o Legal Affairs, Ministry of Law & Justice, the Respondents.

ORDER

- 1. The Appellant in his appeal has alleged that the information sought by him is not provided to him by the Department.
- During the course of hearing Shri Sant Ram Singh Verma, Advocate has intimated
 that he has appeared for the an Interview in Delhi Higher Judicial Service in the year
 1994, but the result of the same has not been given to him till date despite he made
 several representations to the President of India and the Chief Justice of India
 respectively.

- 3. Shri Sant Ram Singh Verma has been informed that this matter relates to Department of Justice. He should made application to Department of Justice indicating the information he desires to have from the Department. In his application he should clearly indicate his grievances and the information to be supplied to him.
- 4. The appeal is disposed off.
- 5. File is consigned to records.
- 6. In case, the Appellant is not satisfied/ convinced with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi- 110066 within the time period as prescribed under the provision of RTI

(Satish Chandra) Joint Secretary & Legal Adviser First Appellate Authority

To

- 1. Shri Sant Ram Singh Verma, Advocate, 30, Patel Law Chamber, Civil Court, Meerut (by Speed Post)
- 2. Sfiri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi-110001
- 3. Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001
- 4. PPS to Law Secretary for information.

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